

**BEFORE THE LEARNED NATIONAL GREEN TRIBUNAL AT KOLKATA
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION 126/2024/EZ
(EARLIER OA No. 537/2024/PB)**

IN THE MATTER OF:

News item titled "Illegal sand excavation threatens River Bhogdoi in Jorhat" appearing in The Assam Tribune dated 29.03.2024

...Applicants

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Date:

Place:

Filed by:

Surendra Kumar
Advocate

Sl. No.....	17647
Date.....	22/10/24

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**INSPECTION REPORT IN THE FORM OF AFFIDAVIT FILED ON BEHALF OF
RESPONDENT NO.1, ASSAM STATE POLLUTION CONTROL BOARD**

I, Sri Gokul Bhuyan, son of Late Jiban Chandra Bhuyan, aged about 59 years, residing at Chilarai Nagar, Guwahati-781032, employed as Additional Chief Environmental Engineer and Nodal Officer (Legal) , Assam Pollution Control Board, having its office at Bamunimaidan, Ghy-21 do hereby solemnly affirm and declare as under:

1. That I am duly authorized and competent to swear this affidavit on behalf of Assam State Pollution Control Board, in the above matter.
2. That this inspection report has been filed in terms of the order passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, on 30th July, 2024 and in compliance of the direction passed by the Hon'ble Tribunal. Copy of the inspection report is annexed herewith and marked as Annexure R/1.
3. That the statements made in paragraph number 1 is true to my knowledge and statement made in paragraph number 2 is information derived from record and rest are my humble submissions before this Hon'ble Tribunal.



Identified by me &

Prepared in my Office

Siddhartha Baruah
Advocate 495/1999.

Deponent

Gokul Bhuyan

Before me

22/10/24
22/10/24
Banti Baishya
NOTARY, GOVT. OF ASSAM
KAMRUP (Metro)-Guwahati
Regd. No.: KAM-22

X

VERIFICATION

I, Sri Gokul Bhuyan, son of Late Jiban Chandra Bhuyan, aged about 59 years, working for gain at Pollution Control Board, Bamunimaidam Ghy-21, do hereby declare that the statements as stated above are true and to the best of my knowledge and belief

Place:

Date:

Signature

Gokul Bhuyan

NOTARY PUBLIC : OATH COMMISSIONER
Solemnly affirmed before me this day, I
Certify that I read over and Explained
the contents to the declarant and that
the declarant seemed perfectly to
understand them.



Liluyi.
22/10/24

Banti Baishya
NOTARY, GOVT. OF ASSAM
KAMRUP (Metro)-Guwahati
Regd. No.: KAM-22

INSPECTION REPORT

The officials of RLO Sivasagar has visited the Sand Excavation sites of Bhogdoi river in pursuance to the news item titled "Illegal sand excavation threatens River Bhogdoi in Jorhat" appeared in the Assam Tribune dtd. 29.03.2024 Hon'ble NGT(PB) in OA No. 537/2024 dtd. 16.05.2024.

The inspection was carried out at four probable sand excavation sites and covered the river stretch from Bhogdoi Bypass Bridge, Jorhat till Mariani. The locations are namely Bhogdoi Bypass Bridge, Jorhat, Bhogdoi river near Rajotiya Sarbai Bandha gaon, Jorhat, Intake point of Urban water supply at Bhogdoi river, Jorhat and Mariani Bhogdoi Bridge, Mariani, Jorhat.

1. Bhogdoi Bypass Bridge

As reported by the local inhabitants, previously it was one of the sand excavation points and during the visit, no activity was found. The river was found to be flowing in its regular pattern and no siltation was observed.

2. Rajotiya Sarbai Bandha gaon, Jorhat

During the visit, sand excavation activity was going on in that location as huge quantity of sand was piled up at two of the places in the bank of the Bhogdoi river. A vehicle carrying sand without proper protection and cover was also observed during the visit. Five numbers of wooden platforms were noticed in the river bank that may perhaps be used for extraction of sand from the river. After interaction with the local inhabitants, it was learned that the site was previously a 'Sand Mahal' but tender has not been floated for the last 3 years. However, the present activity does not seem to cause any soil erosion and siltation and the river was observed to be flowing in its regular pattern.

3. Intake point of Urban Water Supply at Bhogdoi river, Jorhat

The location is basically an idol immersion point and intake point of the urban water supply. No any such activity of sand extraction was observed.

4. Mariani Bhogdoi Bridge, Mariani, Jorhat

During the visit, sand extraction activity was observed as mass piling of sand was observed in the bank of the river at three places. The river was also observed to be flowing in its regular pattern and the activity of the sand extraction does not seem to cause any kind of soil erosion and siltation.


13-6-24

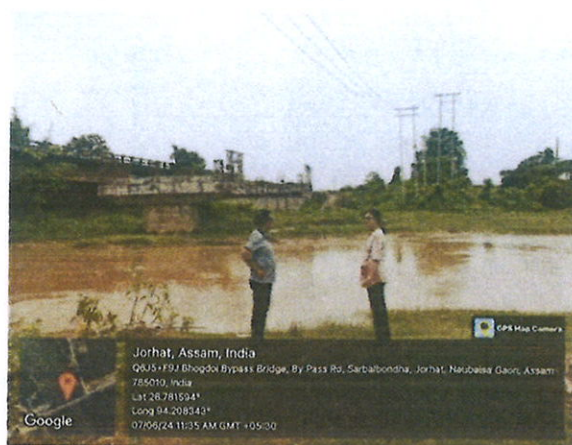
Dr. Nitali Doley, AEES
RLO Sivasagar



Jayanta Kr. Dutta, AEE
RLO Sivasagar



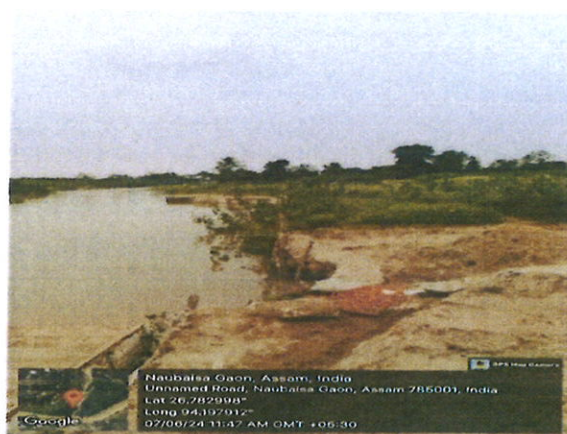
Previous sand excavation site at Bhogdoi Bypass bridge, Jorhat



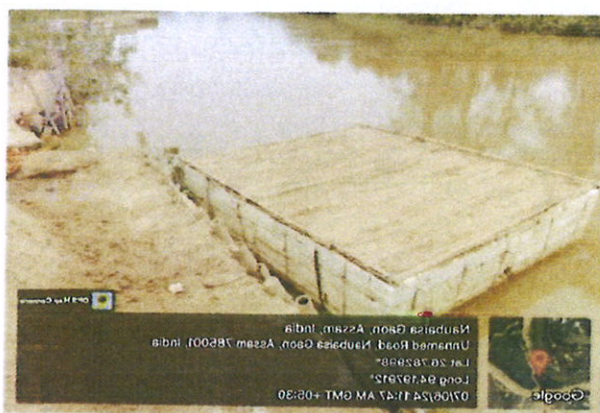
Previous sand excavation site at Bhogdoi Bypass bridge, Jorhat



Sand excavation site near Rajotiya Sarbai Bandha gaon, Jorhat



Piling of sand in the river bank, near Rajotiya Sarbai Bandha gaon, Jorhat



Wooden platform used for sand extraction, near Rajotiya Sarbai Bandha gaon, Jorhat



During interaction with the locals of Rajotiya Sarbai Bandha gaon, Jorhat



Sand excavation site at Mariani Bhogdoi Bridge



Sand excavation site at Mariani Bhogdoi Bridge